

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III(Special Bench)**

**Item No.313**

IA(Com.A)- 266/2023

In

CP-69/ND/2023

**IN THE MATTER OF:**

NJC Hydro Power Ltd.

**.... APPELLANT**

**SECTION**

**U/s 66**

**Order delivered on 04.09.2023**

**CORAM:**

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : CS Manohar Lal Sharma, Mr. Dhiraj Kumar Thakur,  
Advocate

For the AROC : Ms. Mitika, AROC

**ORDER**

**IA(Com.A)- 266/2023:-**

IA-266/2023 has already been disposed of vide order dated 07.08.2023.  
The Registry is directed to not list this IA again.

List the main matter on **11.09.2023** for final arguments.

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)  
MEMBER (JUDICIAL)**